

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 239 OF 2016 &  
IA NO. 517 OF 2016 & 56 of 2017**

**Dated: 31<sup>st</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Sasan Power Ltd.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Ms. Raveena Dhamija

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R.1

Mr. Alok Shankar for R.10

Mr. Anand K. Ganesan

Mrs. Swapna Seshadri for R.13

Mr. M. G. Ramachandran for R.7 to 9

**ORDER**

List the matter on **06.04.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*